

(17)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-03-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1426/2019 IN
PETITION NUMBER : CP/737/IB/2018
NAME OF THE PETITIONER(S) : RAJAGURUSWAMI MAHESWARAN (RP)
NAME OF THE RESPONDENT(S) : (SANDHYA SHIPPING SERVICES PVT LTD)
UNDER SECTION : SEC 12(1) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
	Raja gururamani maheswaran Sandhya G. VETRI CHEZHIAN For (Sandhya Shipping Services Pvt Ltd)	Counsel for Respondent /petitioner	G. vetri chezhian
	Varani.N.	Counsel for the Applicant	

Two large vertical lines are drawn on the page, likely for recording the court's order or observations.

ORDER

For the reasons stated in MA/1427/2019 we are not in a position to condone as sought for in the Application and hence the same stands **dismissed.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)